

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 547**  
ANSWERED ON 07/02/2025

**BILATERAL TRADE RELATIONS BETWEEN INDIA AND BANGLADESH**

547. SHRI PARIMAL NATHWANI:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether Government is aware of "Boycott Bangladesh" movement in India, and the extent to which they have gained traction among certain groups or sectors;
- (b) the estimated impact of such movements on bilateral trade relations between India and Bangladesh, particularly in terms of export and import volumes;
- (c) the steps taken to address such boycotts, if any, on trade, commerce, and economic partnerships between two countries; and
- (d) whether Government plan to initiate any dialogues or confidence-building measures with Bangladesh to mitigate any potential long-term damage to the trade and commercial relations between the two nations?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

**(a) to (c)** No such information is available.

**(d)** There are established bilateral institutional mechanisms between India and Bangladesh such as Joint Working Group on Trade, Joint Group of Customs and Sub-Group on LCS/ICP Infrastructure to discuss and mitigate issues relating to trade and commerce between the two nations. Technical-level talks and meetings under the structured bilateral mechanisms continue to be held at mutual convenience.

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